

**PROGRAMME FOR ANTI-SEA EROSION BY THE CENTRE**

\*492. SHRI G. GOPINATHAN NAIR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have received any proposal from the Government of Kerala that the anti-sea erosion programme in Kerala should be taken up as a central sector scheme; and

(b) if so, what is the decision of the Government of India *en* the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir. A proposal in this regard has recently been received from the State Government.

(b) Similar requests were received in the past also. These were examined in consultation with the Ministry of Finance and the Planning Commission but it have not been found possible to include it as a Centrally sponsored scheme.

**चौथी योजना के लिये उत्तर प्रदेश को धनराशि का आवंटन**

\*493. श्री राजनारायण : क्या प्रधानमंत्री यह बताने की कृपा करेंगी कि :

(क) क्या उत्तर प्रदेश के मुख्य मंत्री ने हाल ही में केन्द्रीय सरकार से अनुरोध किया है कि चौथी योजना के विस्तार के लिये उत्तर प्रदेश को और धनराशि आवंटित की जाये; और

(ख) यदि हां, तो उस पर केन्द्रीय सरकार ने क्या निर्णय किया है ?

**t [ALLOCATION OF FUNDS TO UTTAK PRADESH FOR FOURTH PLAN**

\* \*493. SHRI RAJNARAIN: Will the PRIME MINISTER be pleased to state:

(a) whether the Chief Minister of Uttar Pradesh has recently requested the Central Government to allocate more funds for the expansion of the 'Fourth Plan for Utar Pradesh; and

(b) if so, what decision has been taken by the Central Government thereon?

प्रधानमंत्री (श्रीमती इंदिरा गांधी) :

(क) राज्य सरकार ने विशिष्ट कार्यक्रमों के लिए 181 करोड़ रुपये की अतिरिक्त केन्द्रीय सहायता और राज्य के अपने संसाधनों की अनुमानित कमी को पूरा करने के लिए 52.47 करोड़ रुपये की विशेष व्यवस्था की मांग की है ।

(ख) राष्ट्रीय विकास परिषद् द्वारा स्वीकृत मूल के अनुसार राज्य योजनाओं के लिए समान केन्द्रीय सहायता राज्यों में पहले ही वितरित की जा चुकी है । ऐसी कोई अनावंटित राशि नहीं है जिससे अतिरिक्त केन्द्रीय सहायता उपलब्ध की जा सके ।

राज्य के अपने संसाधनों में जो अनुमानित कमी है, उसे अतिरिक्त सहायता की व्यवस्था कर पूरा करने की कोई गुंजाइश नहीं है । विशेष व्यवस्था केवल उन्हीं राज्यों को उपलब्ध की गई, जिनके संसाधनों में गैर-योजना अन्तराल है, जिनका निर्धारण चौथी पंचवर्षीय योजना के आरम्भ के समय आयोग द्वारा किया गया था । उत्तर प्रदेश में इस प्रकार का कोई घाटा नहीं हुआ है, अतः वह विशेष व्यवस्था का अधिकारी नहीं है ।

[THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The State Government has asked for additional Central assistance of Rs. 181

crores for specific programmes and special accommodation of Rs. 52.47 crores estimated to cover the shortfall in State's own resources.

(b) The entire Central assistance for State Plans has already been distributed among States in accordance with the formula approved by the National Development Council. There is no unallocated amount one of which additional Central assistance could be made available.

There is no scope for the provision of additional assistance to cover estimated shortfall in the State's own resources. Special accommodation has been made available to only those States which have non-Plan gap in resources, as assessed by the Planning Commission at the commencement of the Fourth Five Year Plan. As Uttar Pradesh does not have any such deficit, it is not eligible for special accommodation.]

#### DECLINE IN EXPORT OF COIR YARN

\*494. DR. K. MATHEW KURIAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the export of coir yarn has declined substantially during this year;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to improve the export of coir yarn?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

(a) Yes, Sir. Though there has been a marginal increase in the exports of coir goods during the current year the export of coir yarn has fallen by 5.9 per cent in value.

(b) The main reason for the decline is lesser off-take by the European

Coir Industry in view of consumer preference for synthetic products.

(c) At the instance of the Government the Indian Institute of Foreign Trade is currently engaged in a study of overseas markets with a view to maximising export of coir products. The F.A.O. has also set up a study group on hard fibres to explore alternative uses for hard fibre products including coir.

भूतपूर्व नरेशों के लिये हथियारों के लाइसेंस

\* 1068. श्री सुरज प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं, जिन्होंने भूतपूर्व नरेशों को अपने हथियारों के लिए लाइसेंस प्राप्त करने के आदेश जारी किए हैं और उन राज्यों में कितने भूतपूर्व नरेशों ने लाइसेंस जारी किए जाने के लिए अपना पंजीकरण करा लिया है; और

(ख) सरकार द्वारा ऐसे कौन से कदम उठाये जा रहे हैं जिससे कि शेष सभी भूतपूर्व नरेशों के लिए अपने हथियारों के लाइसेंस प्राप्त करना आवश्यक हो जाये ?

#### ARMs LICENCES FOR FORMER RULERS.

1068. SHRI SURAJ PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the States which have issued orders asking the former rulers to obtain licences for their arms and the number of the rulers of those States who have got themselves registered for the issue of the licences; and

(b) the steps being taken by Government so as to make it necessary for all the remaining former-rulers to obtain licences for their arms?]

[ ] English translation.